

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4256
ANSWERED ON:04.08.2009
SPORTS DEVELOPMENT PROJECT
Deshmukh Shri K. D.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether various proposals from the States for projects related to sports development are pending with the Union Government under the Panchayat Yuva Krida Aur Khel Abhiyan;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) the steps taken/proposed to be taken by the Government in this regard alongwith the time frame fixed for approval of the projects?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) &(b) States in respect of which projects were sanctioned but funds could not be released for want of fulfillment the terms and conditions of grant-in-aid is given in the table given below:

| Sl.No | Name of the State | Reason |
|-------|-------------------|--------|
|-------|-------------------|--------|

| | | |
|---|-------|--|
| 1 | Assam | Budget provision not made for State share. |
|---|-------|--|

| | | |
|---|-----|---|
| 2 | Goa | State Government did not provide required details of the Village Panchayats & Block Panchayats to be covered during 2008-09. Further no budget provision was made towards state share |
|---|-----|---|

| | | |
|---|-------------|--|
| 3 | West Bengal | State Government did not provide required details of the Village panchayats & Block Panchayats to be covered during 2008-09. |
|---|-------------|--|

Proposals received from Government of Andaman & Nicobar, Jharkhand, Karnataka and Meghalaya were processed, but could not be considered, because they were incomplete.

(c) The concerned State Governments have been requested to complete the deficiencies in order to process further for release of financial assistance.